

SL. No.119

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(Video Conference)

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.12.2022 AT 2:00 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)170/2021 IA(IBC)/422/2022 IA(IBC)496/2021 CP(IB)No.356/7/HDB/2020
NAME OF THE COMPANY	Musaddilal Jewellers Pvt Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Musaddilal Jewellers Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

Ld. Counsels for both sides present and represented that the stay by the Hon’ble High Court of Telangana is still in force.

The matter adjourned to 04.01.2023.

Sd/-

MEMBER TECHNICAL

Sd/-

MEMBER JUDICIAL